

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

4.M.A. 2397/2019

IN

C.P. 2804/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.08.2019**

NAME OF THE PARTIES: Parizad Vawadia

v/s.

Cratos Aviation Services Pvt. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

At request, list this matter on 10.10.2019.

SD/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)